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ITEM NO.102

COURT NO.10

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1322 OF 2007

STATE OF TRIPURA & ORS.

Appellant (s)

VERSUS

ARABINDA CHAKRABORTY & ORS.

Respondent(s)

Date: 02/04/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s) Mr. Rituraj Biswas,Adv.  
Mr. Gopal Singh,Adv.(Not present)

For Respondent(s) Mr. Avijit Bhattacharjee,Adv.(Not present)

UPON hearing counsel the Court made the following  
O R D E R

After hearing learned counsel for the appellants, the Court reserved its judgment.

| (Sarita Purohit)  
| Court Master

| | (Sneh Bala Mehra)  
| | Assistant Registrar |

Books :  
2008 (10) SCC 115